

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
\*\*\*\*\*  
**NOTIFICATION**

Dated Shillong, the 30<sup>th</sup> January, 2023.

No. LJ (B) 118/93/473—In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrates within West Khasi Hills District –

1. Smti. B. Blah MCS, Additional Deputy Commissioner.
2. Smti. D. Kharshiing, MCS, Additional Commissioner.

No. LJ (B) 118/93/473 - A-, In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as Executive Magistrates within West Khasi Hills District.

1. Shri. R. Kharkongor MCS, Assistant Commissioner.
2. Shri. S. Marwein MCS, Executive Magistrate.

This Notification shall come into immediate effect until further orders.

Sd/-  
(Cyril V.D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law (B) Department

Memo No. LJ (B) 118/93/473 - B

Dated Shillong, the 30<sup>th</sup> January, 2023

Copy forwarded to:-

1. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to your letter No. NDEMC.7/2015/512, dated 23.01.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.

3. Personnel & A.R. (A) Department for information.
4. ✓ D.E.O (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*S. Anand*

*sk* Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department